

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**Company Appeal (AT)(Ins) No. 327 of 2019**

**IN THE MATTER OF:**

**Shivalik Cotsyn Pvt. Ltd.**

**...Appellant**

**Versus**

**Bhavesh Texco Fab Pvt. Ltd.**

**...Respondent**

**Present**

**For Appellant: Mr. Swarnendu Chatterjee, Mr. Anmol and Ms. Itisha Gulati, Advocates**

**For Respondent: Mr. Vishal Malhotra, (C.A)**

**O R D E R**

**03.07.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 29<sup>th</sup> July, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/gc/